

ITEM NO.120

COURT NO.6

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1708/2023

AKSHAY GUPTA & ANR.

Appellant(s)

VERSUS

ICICI BANK LIMITED & ORS.

Respondent(s)

(IA No. 39509/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 44319/2023 - EXEMPTION FROM FILING O.T., IA No. 44317/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 39504/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 39503/2023 - STAY APPLICATION)

WITH

C.A. No. 1709/2023 (XVII-A)

(IA No. 35725/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 44131/2023 - EXEMPTION FROM FILING O.T., IA No. 44130/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 35727/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 35726/2023 - STAY APPLICATION)

C.A. No. 2828/2023 (XVII-A)

(IA No. 59456/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59455/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 59452/2023 - STAY APPLICATION)

C.A. No. 4336/2023 (XVII-A)

(IA No. 101982/2023 - EX-PARTE STAY AND IA No. 101981/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 09-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Abhishek Malhotra, Sr. Adv.
Ms. Srishti Gupta, Adv.
Ms. Raghavi Shukla, Adv.
Ms. Sonali Jain, AOR

Mr. Alakh Alok Srivastava, AOR

For Respondent(s) Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.

Ms. Swati Bhardwaj, Adv.
Ms. Pratyusha Priyadarshini, Adv.
Ms. Garima Khanna, Adv.
M/S. Parekh & Co., AOR

Mr. Soumya Dutta, AOR
Mr. Viraj Kadam, Adv.
Mr. Rahul Kumar, Adv.

M/S. D.S.K. Legal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Apparently, all the directions contained in the order dated 06.11.2024 have been complied with by the parties.

Let the appellant(s) file an affidavit annexing all the relevant documents relating to proof of deposits and 'No Due Certificate' issued by the Bank, so that final orders can be passed closing these matters.

List these matters again on 23.01.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER